

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3223
ANSWERED ON:14.12.2005
DEPLOYMENT OF PEACEKEEPING FORCE
Madhwaraj Smt. Manorama

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether troop contributing countries like India are not presently consulted by UN in decisions relating to deployment of its peacekeeping force;
- (b) if so, the reasons therefor;
- (c) whether India has asserted its rights on participation and closer involvement in such matters; and
- (d) if so, the outcome thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (RAO INDERJIT SINGH)

(a),(b),(c)&(d) The UN Security Council is responsible for the establishment, renewal and drawdown of peacekeeping mission mandates. However, whenever India is requested by UN authorities to contribute to a peacekeeping force, decisions are taken by mutual consultations.